

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 610**  
**546/59/PB/2019**

**IN THE MATTER OF:**

**Mrs. Madhu Verma and Anr.**

**...APPLICANT**

**Vs.**

**M/s. Majestic Holdings Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 59 of Comp. Act, 2013**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. Abhimanyu Bhandari, Mr. Arjun Syal and Mr. Shreyan Das, Advs.**

**For the Respondent**

**:Mr. Sunil Dala, Sr. Adv., Adv. Swapnil Gupta, Adv. Abhinav Mishra, Adv. Manisha Saroha, Adv. Arun Arora**

**ORDER**

List the matter on **02.11.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**